

NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH
FARIDKOT HOUSE, NEW DELHI
CAUSE LIST OF CHENNAI ZONAL BENCH

Date : 6th March, 2019
Time : 03.00 P.M.

HON'BLE MR. JUSTICE ADARSH KUMAR GOEL
CHAIRPERSON

HON'BLE MR. JUSTICE S. P. WANGDI
JUDICIAL MEMBER

HON'BLE MR. JUSTICE K. RAMAKRISHNAN
JUDICIAL MEMBER

HON'BLE DR. NAGIN NANDA
EXPERT MEMBER

**(THROUGH VIDEO CONFERENCING
IN COURT NO. 3)**

S.NO.	CASE NO.	PARTIES	COUNSEL FOR PARTIES
FOR COMPLETION OF PLEADINGS			
1.	Appeal No. 21/2018 (SZ) WITH	Vundela Prasad Reddy Vs. Union of India & Ors.	Mr. V. Nenkaiah Naidu, Adv. for Appellant Mr. Gokul Krishnan, Adv. for R-1 Mr. H. Yasmeen Ali, Adv. for R-2, 3, 4&6 Mr. T. Sai Krishnan, Adv. for R-5 Mr. Rahul Mishra for R-7
2.	Original Application No. 22/2018 (SZ) (I.A. No. 06/2019)	Ganjikunta Ramayya Vs. Union of India & Ors.	Mr. K. Kannan, Adv. for Applicant M.E. Sarashwathy, Adv. for R-1 Mr. T. Sai Krishnan, Adv. for R-3 Mr. Yasmeen Ali, Adv. for State of Andhra Pradesh Mr. A. D. N. Rao, Adv. for R-7
FOR HEARING			
3.	Original Application No. 337/2018 WITH	K. Hiroji Rao Vs. Union of India & Ors.	Mr. Sravan Kumar, Adv. for Applicant Mr. Dhananjay Baijal & Mr. Nikhil Nayyar, Advs. for TNPCB Mr. Guntur Prabhakar, Adv. for State of AP Mr. R. Thirunavukarasu, Adv. for R-2 Mr. V. Suthakar, Adv. for R-16, 19, 37 & 41 Mr. Prabhakar Parnam, Adv. for R-34 Mr. K. S. Viswanathan, Adv. for R-9-15, 17, 18, 20-23, 25-29, 31-33, 36, 38-40 & 42-47 Mr. Divya Prakash Pande, Adv. for MoEF Mr. Kumar Abhishek, Adv. Mr. K. S. Viswanathan, Adv. Mr. Ashish Dholakia, adv.

4.	Appeal No. 04/2018 (SZ) WITH	M/s Maruthi Building Materials Vs. The Member Secretary, Andhra Pradesh Pollution Control Board & Anr.	M/s V. Suthakar & K. S. Viswanathan, Advs. for Appellant
5.	Appeal No. 05/2018 (SZ) WITH	M/s Sri Aishwarya Stone Crusher Vs. The Member Secretary, Andhra Pradesh Pollution Control Board & Anr.	M/s V. Suthakar & K. S. Viswanathan, Advs. for Appellant
6.	Appeal No. 06/2018 (SZ) WITH	M/s SASP Enterprises Vs. The Member Secretary, Andhra Pradesh Pollution Control Board & Anr.	M/s V. Suthakar & K. S. Viswanathan, Advs. for Appellant
7.	Appeal No. 07/2018 (SZ) WITH	M/s Sree Raghavendra Traders and Stone Crusher Vs. The Member Secretary, Andhra Pradesh Pollution Control Board & Anr.	M/s V. Suthakar & K. S. Viswanathan, Advs. for Appellant
8.	Appeal No. 08/2018 (SZ) WITH	M/s Ramanjaneya Stone Crusher Vs. The Member Secretary, Andhra Pradesh Pollution Control Board & Anr.	M/s V. Suthakar & K. S. Viswanathan, Advs. for Appellant
9.	Appeal No. 09/2018 (SZ) WITH	M/s Sree Pavanasutha Industries Vs. The Member Secretary, Andhra Pradesh Pollution Control Board & Anr.	M/s V. Suthakar & K. S. Viswanathan, Advs. for Appellant
10.	Appeal No. 10/2018 (SZ) WITH	M/s Sri Anjaneya Swamy Stone Crusher Vs. The Member Secretary, Andhra Pradesh Pollution Control Board & Anr.	M/s V. Suthakar & K. S. Viswanathan, Advs. for Appellant
11.	Appeal No. 11/2018 (SZ) WITH	M/s N.A.S. Industries Vs. The Member Secretary, Andhra Pradesh Pollution Control Board & Anr.	M/s V. Suthakar & K. S. Viswanathan, Advs. for Appellant
12.	Appeal No. 12/2018 (SZ) WITH	M/s R. A. S. Industries Vs. The Member Secretary, Andhra Pradesh Pollution Control Board & Anr.	M/s V. Suthakar & K. S. Viswanathan, Advs. for Appellant
13.	Appeal No. 13/2018 (SZ) WITH	M/s Sri Sai Ganesh Stone Crusher Vs. The Member Secretary, Andhra Pradesh Pollution Control Board & Anr.	M/s V. Suthakar & K. S. Viswanathan, Advs. for Appellant
14.	Appeal No. 14/2018 (SZ) WITH	M/s Hanuman Industries Vs. The Member Secretary, Andhra Pradesh Pollution Control Board & Anr.	M/s V. Suthakar & K. S. Viswanathan, Advs. for Appellant
15.	Appeal No. 15/2018 (SZ) WITH	M/s Sai Teja Stone Crusher Vs. The Member Secretary, Andhra Pradesh Pollution Control Board & Anr.	M/s V. Suthakar & K. S. Viswanathan, Advs. for Appellant

16.	Appeal No. 16/2018 (SZ) WITH	M/s Harini Stone Crusher Vs. The Member Secretary, Andhra Pradesh Pollution Control Board & Anr.	M/s V. Suthakar & K. S. Viswanathan, Advs. for Appellant
17.	Appeal No. 17/2018 (SZ) WITH	M/s Varasiddhi Veeranjanya Swami Crusher Vs. The Member Secretary, Andhra Pradesh Pollution Control Board & Anr.	M/s V. Suthakar & K. S. Viswanathan, Advs. for Appellant
18.	Appeal No. 18/2018 (SZ) WITH	M/s Unico Stone Extractors Vs. The Member Secretary, Andhra Pradesh Pollution Control Board & Anr.	M/s V. Suthakar & K. S. Viswanathan, Advs. for Appellant
19.	Appeal No. 19/2018 (SZ) WITH	M/s Bharathi Minerals and Trading Company Vs. The Member Secretary, Andhra Pradesh Pollution Control Board & Anr.	M/s V. Suthakar & K. S. Viswanathan, Advs. for Appellant
20.	Appeal No. 20/2018 (SZ)	M/s Nayan Enterprises Vs. The Member Secretary, Andhra Pradesh Pollution Control Board & Anr.	M/s V. Suthakar & K. S. Viswanathan, Advs. for Appellant

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